

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37

IA 659/2024 In C.P. (IB)/1087(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **06.05.2024**

NAME OF THE PARTIES: **INDIAN BANK V/S KANAYO RATANLAL**
THAKUR

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Learned Counsel for the Applicant seeks time to argue the matter.
2. List this matter on **19.06.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna